

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5041
ANSWERED ON:07.05.2012
CRASHES OF BOATS
Dhanaplan Shri K. P.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has taken note of crashes of Indian fishing boats in the Indian water boundary during the recent past;
- (b) if so, the details thereof;
- (c) the number of such cases that have been registered during the last three years;
- (d) the number of persons that have been arrested and the action taken thereon; and
- (e) the measures taken by the Government to prevent such incidents?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Yes, Madam. On 1st March, 2012, a South bound merchant vessel collided with a Indian fishing boat 'Don-1' at around 0100 hrs off the Kerala Coast near Alapuzha. The said collision has caused death of five fishermen and two fishermen survived the collision.

(c): There was one more such incident on 16th December 2010 when a collision occurred between MV "YM America" (Flag Taiwan) and an Indian fishing boat FSV "Odhari Krupa", which caused the fishing vessel to sink.

(d): No person has been arrested so far.

(e): The Directorate General of Shipping under Ministry of Shipping has issued a notice on

73.2012 for the safe navigation of merchant ships on Indian coast and advising all merchant vessels to take note of dense fishing traffic on the Indian coast. Merchant Ships have been advised to navigate with extreme caution when approaching upto 50 nautical miles from the Indian coast. Indian Coast Guard has also issued a warning on 23.2.2012 in which all vessels have been warned that fishing is carried out upto 50 nautical miles from the coast and vessels should not mistake fishing boats as skiffs and Piracy Armed Groups (PAGs).